NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 57(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Smt. Ina Malhotra Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.08.2016

NAME OF THE COMPANY:

Mrs. Reena Ahluwalia & Ors.

Vs.

M/s. Suntime Energy Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. MR. ARUN SAKGHIA ADV C Petitioners Nalini
2. Mr. NALINI ADV (
3. ABHAY RATAP SINGE ADV] RESPONDENT COMPANY

LAG

Order

List for hearing alongwith CP 40(ND)/2012 on 30th August 2016.

(CHIEF JUSTICE M.M. KUMAR)

MIRRIM

PRESIDENT

(INA MALHOTRA) MEMBER (J)

17th August, 2016 (A.K. Arora)